

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copies of
final order
dt. 26.11.2001 issued
to counsel for
both sides.

26/11/01

Received
27-11-01
S. N. (T)

Order dated 26.11.01

I heard Shri P.K. Patel, learned Counsel
for the petitioner submits that in
view of filing of O.A. 345/00, the
present O.A. has become infructuous.
In view of this, the O.A. is disposed of
as infructuous.

Shri A.K. Bose, learned Sr. Ct. counsel
is present and heard.

Shri Patel submits that he wants
to rely on some documents which
have been annexed to ~~order~~ the
instant O.A. while making his
submission in respect of O.A. 345/00.
It is so ordered.

S. N. (T)
Vice-Chairman
26/11/01